

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**IA No.30 of 2021  
IN  
C.P. (IB)No.09/GB/2019**

**Coram:**

**Hon'ble Shri H. V. Subba Rao, Member (J):                      Hearing through  
Hon'ble Shri Prasanta Kumar Mohanty, Member (T):          Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2021**

Name of the Company:                      JSVM Plywood Industries Ltd.  
  V/s  
  Sandeep Khaitan, RP  
  And  
  Piyush Periwal

Section of the Companies Act:      Under Section 60(5) of IBC, 2016

| <u>S. NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>    |
|---------------|-------------------------------|--------------------|-----------------------|---------------------|
| 1.            | MR. D. CHAKRABORTY            | Advocate           | Petitioner            | Present in          |
| 2.            | MR. ABHISHEK PRASAD           | Advocate           | Respondents           | Video<br>Conference |

**ORDER  
Date of Order: 16.08.2021**

The matter is taken up for hearing through Video Conferencing. Heard the related IA No.27/2021, 35/2021 and 43/2021, thereafter, due to paucity of time, this matter is adjourned.

**2. List the matter on 24.08.2021.**

**Sd/-**  
**(Prasanta Kumar Mohanty)**  
**Member (Technical)**  
**& Adjudicating Authority**  
*/Deka-16.08.2021/*

**Sd/-**  
**(H. V. Subba Rao)**  
**Member (Judicial)**  
**& Adjudicating Authority**